

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 229**

**(IB)-609(ND)/2017**

**IA/3476/2020 IA/5083/2020 IA/4476/2020, CA-688/2018,  
CA-726/2018, CA-747/2018, CA-774/2018, CA-603/2019,  
CA-1602/2019 , CA-667/2018 ,CA849/2018, CA-775/2018,  
CA-1238/2018, CA704/2018, CA-848/2018,  
CA-826/2018, CA-827/2018,CA-850/2018,  
CA-828/2018, CA1122/2019, CA-368/2019, CA-4476/2020,  
CA-946/2019, CA-994/2019, CA-37/2019,  
CA-798/2019, CA35/2019, CA-806/2018,  
CA-36/2019, CA809/2018, CA-807/2018,  
CA-797/2018, CA808/2018, CA-747/2018, CA-450/2019 &  
CA1126/2019 IA/35/2021 & IA -747/2018 & IA-1461/2021,  
IA-2088/2021**

**IN THE MATTER OF:**

**SE Investment Ltd.**

**... Applicant/Petitioner**

**Versus**

**Soni Realtors Pvt. Ltd.**

**... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 19.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**Abhay Kaushik advocate for Applicant in IA/2088/2021  
Mr. Mithlesh Kumar Pandey, Advocate for the Respondent**

**ORDER**

Renotify on 17.08.2021.



**(T.S SINGH)  
COURT OFFICER**